

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2362**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

REGISTRATION OF NGOs

2362. SHRI Y.S. AVINASH REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government has made it compulsory for the NGOs seeking foreign contributions under Foreign Contributions Regulation Act (FCRA) to get registered in “Darpan” Portal; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): Yes, All NGOs who are seeking Foreign Contribution under the FCRA, 2010 have to generate a unique ID from the DARPAN PORTAL of the NITI Aayog.
